GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.695 TO BE ANSWERED ON 06.02.2020

COAL POWER PLANTS

695. DR. KALANIDHI VEERASWAMY:

Will the Minister of POWER be pleased to state:

- (a) the details and the number of coal power plants across the country including Tamil Nadu;
- (b) the details of the percentage of electricity generated through coal power plants across the country including Tamil Nadu;
- (c) whether the Government opposes to set up new coal power plants within the country;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the Government has discussed this matter with all the States including Tamil Nadu within the country and if so, the details along with the response thereof; and
- (f) the time by which it is likely to be implemented?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a): As on 31.12.2019, there are total 178 Coal Power Plants with an Installed Capacity of 1,98,494.5 MW in the country and 9 Coal based Power Plants with an Installed Capacity of 9,520 MW in Tamil Nadu.
- (b): The details of electricity generated from all sources including coal power plants of 25 MW & above capacity in the country including Tamil Nadu during 2018-19 and 2019-20 (upto December, 2019) is given as under:

	All India Generation – Billion Units (BU)		Tamil Nadu Generation – Billion Units (BU)	
Source	2018-19	2019-20	2018-19	2019-20 (Upto Dec,
		(Upto Dec, 2019)		2019)
Coal	987.68	718.709	47.937	32.183
Total (All sources)	1376.09	1055.75	100.676	76.329
% share	71.77	68.08	47.62	42.16

- (c): Setting up of a power plant is a de-licensed activity. As per Section 7 of the Electricity Act, 2003, any generating company may establish, operate and maintain a generating station without obtaining a license/permission if it complies with the technical standards relating to connectivity with the grid.
- (d) to (f): Do not arise.
